REPORT OF THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Seventh Lok Sabha

Sixty Sixth Report



LOK SABHA SECRETARIAT NEW DELHI

1983

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS (Seventh Lok Sabba)

SIXTY-SIXTH REPORT

(Presented on 7-12-1983)

- I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Sixty-sixth Report.
- 2. The Committee met on 5 December, 1983 for classification and allocation of time for discussion of Bills (vide Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.

Classification and allocation of time to Bills

- 3. The Committee considered classification and allocation of time for discussion of Bills specified in the Appendix.
- 4. After considering all aspects of the Bills, the Committee recommend that the Lokpal Bill, 1983 by Shri Chitta Basu be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Recommendation

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

New Delhi;
5 December, 1983
14 Agrahayana, 1905 (Saka).

G. LAKSHMANAN,
Chairman,
Committee on Private Members'
Bills and Resolutions.

APPENDIX

SI. No.	Name of the Bill and the Member-in-charge	Bill No.	Category recomm- ended	Time recommen- ded by the Committee
1	2	3	4	5
1.	The Prevention of Crime Bill, 1983 by Shri R.L.P. Verma.	96 of 1983	В	2 hours
2.	The Representation of the People (Amendment) Bill, 1983 (Insertion of new section 16A) by Shri R. L. P. Verma.	97 of 1983	В	2 hours
3.	The Salary, Allowances and Pension of Members of Parliament (Amendment) Bill, 1983 (Amendment of section 8A, etc.) by Shri Doongar Singh.	110 of 198	3 B	2 hours
4.	The Lokpal Bill, 1983 by Shri Chitta Basu.	107 of 198	3 A	2 hours
5.	The Central Excises and Salt (Amendment) Bill, 1983 (Inurtion of new sections 11D, 11E, etc.) by Shri Navin Ravani.	108 of 198	33 B	2 hours